

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt. 5.12.04

For further orders

h
4/2

h

Or. dt. 12.12.04

for further hearing
as P/A. with OA 414/04

h
5/11

h

P/A matter.
Case 4511 25.11.04

h
21/11

h

Or. dt. 25.11.04

Copies of order
prepared for counsel
on both side.

h
30/11

h
30/11/04
SD (J)

For further hearing
as P/A.

h
29/11

h

Order dated 25.11.04

This part heard matter be listed
before the Division Bench on
20.12.04.

Interim order passed in this case
earlier ~~has~~ shall continue to remain in
force until further orders.

Hand over the Copies of this order
to the Counsel for both the parties.

h
member (J)

Order dated 20.05.05

This order stands disposed of
in terms of common order passed on
proceeding in OA 414/04.

h
member (J)

h
vice-chairman